

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.19
I.A. No.176/2021 in
C.P. (IB) No.304/BB/2019

IN THE MATTER OF:

M/s. Mayank Harshad Talati & Anr. ... Petitioners
Vs.
M/s. Mayank Harshad Talati Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 26.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Shir Jugraj Singh Bedi
For IA. 176/2021 : Shri Srinandan K., Adv. for Applicant/RP

ORDER

1. Heard the Ld. Counsel for the RP and the Ld. RP.
2. List the matter on **13.08.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma